OF CULTURE (SHRI D. P. YADAVA): According to the University of Delhi, candidates belonging to the Scheduled Castes/ Scheduled Tribes have been registered by the University for purposes of admission to the various courses in the Colleges. 20% of the total number of scats in each course have also been reserved for the candidates belonging to the Scheduled Castes/Scheduled Tribes (15% for Scheduled Castes and 5% for Scheduled Tribes interchangeable, if necessary). Relaxation to the extent of 5% in the minimum marks has also been given to these candidates in order to determine their eligibility and merit for admission to the course concerned.

The total number of students registered in the University will be divided on the basis of their first and subsequent preferences for allotment to the various colleges and admission alips will be issued to them and the colleges will be informed of the list of all students, so registered, by the University.

Variation in prices of Admission Forms and Prospectus sold by different Colleges in Delhi

3748. SHRI B. K. DASCHOWDHURY : Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether Government are aware that the prices fixed for admission forms and prospectus vary from College to College in Delhi ;

(b) if so, the reasons therefor and the steps Government propose to take to bring uniformity in `the prices of admission forms and booklets sold by Colleges in Delhi ; and

(c) the steps Government propose to take to ensure that poor students who are unable to purchase these booklets of various Colleges are able to select the College, of their own choice ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPART-MENT OF CULTURE (SHRI D. P. YADAVA) : (a) to (c). According to the University of Delhi, there is some variation in prices of admission forms and prospectus published by colleges. Tais is on account of the size of the prospectus and the cost involved in getting them printed. The question of bringing uniformity in the prospectus of different colleges as well as fixing reasonable price is being reviewed by the University.

Efforts made to trace the missing Indian Cargo Vessel "Mahajagmitra"

3749. SHRI BRIJ RAJ SINGH-KOTAH: Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) what further efforts have been made to ascertain whether the cargo ship found grounded at about same time near Bhola Islands in East Pakistan was the same Iudian Cargo vessel "Mahajagmitra", which had left Calcutta Port on the 11th November, 1970; and

(b) if not, what further action has been taken by Indian Government in this matter?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANS-PORT (SHRI RAJ BAHADUR): (a) According to the information received from Mr. R. Bragg, a Director of the South East Asia Shipping Company, and the Deputy High Commissioner of India in Dacca, the vessels grounded near Bhola Islands were all Paskistani vessels. Mr. Brazg, in his evidence. before the Court of Enquiry also stated that he caused an aerial search to be made in his presence of areas over Bhola in Barisal district and portions of Noakhali and Sandwip Islands, but there was no trace of M. V. "Mahajagmitra." On the basis of evidence placed before the Court, it came to the conclusion that the loss of the vessel was an act of God, so to say, in the heavy weather under severe cyclonic storm.

(b) Extensive aerial searches of our coastal areas and the coastal areas of Pakistan and Burma outside territorial waters were carried out but without any positive result.

শীল লাহিবারিবাঁ কী লিজা লগা লাখিক ওল্পনি

3750. भी अवराज सिंह-कोटा : ग्या जिला और समाज करवाज मन्त्री यह बताने की रूपा करेंगे कि :

(क) क्या महाराणा प्रताप के सौये की

याद दिलाने वाले भील आदिवासी सैक्षिक और आधिक दृष्टि से पिछड़ा जीवन विता रहे हैं ;

(स) राजस्थान में इन भील-आदिवासियों की संख्या क्या है ;

(ग) क्या केन्द्रीय अथवा राज्य सरकार ने उनके पिछड़ेपन के सम्बन्ध में कोई सर्वेक्षण किया है ; और

(ध) उनके उत्थान के लिये मरकार ढारा क्या कार्यवाही की जा रही है ?

शिक्षा और समाज कल्याण मन्वालय में उप-मन्त्री (भी के० एस० रामास्वामी) : (क) साधारण रूप से कहा जा सकता है कि अनुसू-चित आदिम जातिया जिनमे भील आदिवामी शामिल है, शेष समाज की अपेक्षा शैक्षिक और आधिक रूप से अधिक पिछड़ी हुई है।

(सर) 9,06,705 (1961 की जन-गणना) ।

(ग) जी, नही।

(घ) अनुसूचिन आदिम जातियो के, जिनमे भील आदिवासी भो शामिल है, शैक्षिक और सामाजिक-अ'यिक विकास के लिये विभिन्न राज्य सरकारें योजनाएं चला रही हैं।

Distribution of Gifts received from U.S.A.

3751. SHRI BRIJ RAJ SINGH-KOTAH: Will the Minister of FINANCE be pleased to state the criteria fixed by Government for the distribution of gift goods received by India from the United States of America?

THE MINISTER OF FINANCE (SHRI YESHWANTRAO CHAVAN): The Hon'ble Member is presumably referring to the supplies received and distributed by private voluntary agencies in India. The voluntary agencies are required to distribute these supplies for approved programmes such as nutrition feeding programmes for school children and other vulnerable sections of the population, agricultural and community works programmes, relief and rehabilitation programmes, on the basis of need and without reference to race, caste creed or religion of the recipients.

बिहार में आयकर तथा उत्पादन शुरुक की बकाया राशि

3752. श्री रामाबतार झास्त्री : क्या विस मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या बिहार में आयकर और उत्पादन-शुल्क की भारी राशि अभी बसूल की जानी शेष है ;

(ख) यदि हां, तो वह राशि कितनी है ; और

(ग) उक्त बकाया राशि को वसूल करने के लिये सरकार का विचार क्या कार्यवाही करने का है तथा इस सम्बन्ध में कब तक कार्यवाही आरम्भ कर दिये जाने की सम्भावना है ?

विस मन्त्रालय में राज्य मन्त्री (भी के बारः गलेश): (क) और (ख). 31-3-1971 की स्थिति के अनुसार, बिहार में केन्द्रीय उत्पादन-शुल्क की वसूल होने योग्य बकाया रकम 909.60 लाख रुपये है और बिहार के आयकर आधुक्त के अधिकार क्षेत्र में आयकर की बकाया रकम 943.19 लाख रुपये है।

(ग) बकाया रकमों की शीध्र वसूली के लिये कानून-सम्मन और प्रत्येक मामले के तथ्यों तथा परिस्थितियों के अनुरूप उपाय किये जा रहे हैं।

बिहार में पर्यटन को प्रोत्साहन देने की योजना

3753. भी रामायतार झाल्ती : न्या. पर्यटन और नागर विमानन मंत्री यह बताने की इत्या करेंगे कि :

(क) क्या बिहार सरकार ने राज्य में